NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	For hearing	433 (e) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

SL. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. MARUTUNATHA Pelstones

RAO BHONSE

9844183191

2. Abdul Ameen Respondent

9845910316

Counsel for Petitioner is present. Proxy Counsel for Corporate Debtor is present. He reported that, Sr. Counsel is unable to attend the Tribunal today. He requested time for filing objections, time extended as last chance. List it on 13/02/2018. Counsel for Petitioner filed English translation of Kannada documents filed on behalf of the Petitioner.

Member (T)

Member (J)